

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4524
ANSWERED ON:22.05.2006
INCENTIVES TO INDUSTRIES
Panda Shri Prabodh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether the Government proposes to give special incentives to the industries which are adopting recycling and eco-friendly conservation practices;
- (b) If so, the details thereof; and
- (c) The time by which these are likely to be provided?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) , (b) & (c) Industries are encouraged to conserve natural resources and minimize pollution under the Water (Prevention and Control of Pollution) Cess Act, 1977, wherein there is provision for a rebate on water-cess paid by the industry fulfilling certain criteria. They are entitled for 25% rebate on the cess payable upon installation of a water treatment plant. Industries are also required to comply with the general and source specific environmental standards for abatement of pollution notified under the Environment (Protection) Act, 1986. Further, registration of recyclers for recycling of hazardous wastes is provided under the Hazardous Wastes (Management and Handling) Rules, 1989 as amended in 2003. Financial assistance is also provided for studies on waste minimization and establishment of Waste Minimization Circles (WMCs) in Small and Medium Scale Enterprises (SMEs).